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Securities and Exchange Board of India [Noti. No. LAD-NRO/GN/2014-15/18/1952]
Securities and Exchange Board of India [Noti. No. LAD-NRO/GN/2014-15/20/1972]
Securities and Exchange Board of India [Noti. No. LAD-NRO/GN/2014-15/20/1973]
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Securities and Exchange Board of India [SEBI/LAD-NRO/GN/2016-17/005]
Securities and Exchange Board of India [SEBI/LAD-NRO/GN/2016-17/006]
Securities and Exchange Board of India [SEBI/LAD-NRO/GN/2016-17/010]
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State Act [5]

Punjab Transparency and Accountability in Delivery of Public Service Act, 2018
Punjab Transparency and Accountability in Delivery of Public Service Rules, 2021
Punjab Water Supply and Sewerage Board Act, 1976
Punjab Water Supply and Sewerage Board (Services) Regulations, 2021
Plaksha University, Punjab Ordinance, 2021

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Punjab Excise Fiscal (Second Amendment) Orders, 2021
Punjab Victim Compensation (First Amendment) Scheme, 2021
Municipal Corporation Amritsar, Street Vendors, (I)-Zone) plan, 2021
Punjab Public Service Commission (Limitation of Functions) (Third Amendment) Regulations, 2021
Punjab Legal Services Authority (Transaction of Business and other Provisions) (Second Amendment) Regulations, 2021
Punjab State Electricity Regulatory Commission (Forum and Ombudsman) (2nd Amendment) Regulations, 2021
Punjab Water Supply and Sewerage Board (Services) Regulations, 2021
Punjab Civil Services (Revised Pay) First Amendment Rules, 2021
Punjab Tourism, (Group-A) Service Rules, 2021
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Punjab Tourism, (Group 'C') Service Rules, 2021

Punjab Improvement Trust Employees Pension and General Provident Fund (First Amendment) Rules, 2021

Punjab Municipal Employees Pension and General Provident Fund (First Amendment) Rules, 2021

Punjab Municipal Employees Pension and General Provident Fund (Second Amendment) Rules, 2021

Punjab Municipal Corporation Employees Pension and General Provident Fund (First Amendment) Rules, 2021

Punjab Improvement Trust Employees Pension and General Provident Fund (Second Amendment) Rules, 2021

Punjab Micro and Small Enterprises Facilitation Council Rules, 2021

Municipal Corporations Clerk (Legal) Educational Qualifications and other eligibility Rules, 2021

Municipal Corporations Clerk (IT) Educational Qualifications and other eligibility Rules, 2021

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Municipal Councils Clerk (IT) Educational Qualifications and other eligibility Rules, 2021

Municipal Councils Clerk (Accounts) Educational Qualifications and other eligibility Rules, 2021

Improvement Trust Clerk (IT) Educational Qualifications and other eligibility Rules, 2021

Improvement Trust Clerk (Accounts) Educational Qualifications and other eligibility Rules, 2021

Improvement Trust Clerk (Legal) Educational Qualifications and other eligibility Rules, 2021

Punjab Liquor License (Third Amendment) Rules, 2021

Punjab Civil Services (General and Common Conditions of Service) (Third Amendment) Rules, 2016

Punjab Civil-Services (General and Common Conditions of Service) (First Amendment) Rules, 2019

Punjab Prisons State Service (Class-II) (First Amendment) Rules, 2021

Punjab Town and Country Planning (Group A) Service (Amendment) Rules, 2021

Punjab Town and Country Planning Group B (Ministerial) Service (Amendment) Rules, 2021

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Punjab Building and Other Construction Workers (Regulation of Employment and Conditions of Service) (First Amendment) Rules, 2021

Punjab Contract Labour (Regulation and Abolition) (Second Amendment) Rules, 2021

Inter-State Migrant Workmen (Regulation of Employment and Conditions of Service) (Punjab) Second Amendment Rules, 2021

Punjab Rural Development and Panchayats (Technical Wing) Group 'C' Draftsmen Service Rules, 2021

Punjab Prisons State Service (Class I), (First Amendment) Rules, 2021

Punjab Bureau of Investigation (Civilian Support Staff) Group 'B' Service Rules, 2021

Punjab Bureau of Investigation (Civilian Support Staff) Group 'C' Service Rules, 2021

Punjab Cooperative Audit (Group 'A') (Second Amendment) Service Rules, 2021

Punjab Cooperative Audit (Group 'B') (First Amendment) Service Rules, 2021

Punjab Abadi deh (Record of Rights) Rules, 2021

Punjab Police Investigation Cadre (Subordinate Ranks) Service Rules, 2020 (Second Amendment) Rules, 2021

Punjab Intelligence Cadre (Group 'C') Service (Second Amendment) Rules, 2021

Punjab State Consumer Protection Council Rules, 2021

Punjab Consumer Protection (Salary, allowances and conditions of service of President and Members of the State Commission and District Commission) Rules, 2021
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Punjab Chemical Examiner Laboratory, (Group 'A') Service Rules, 2021
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Punjab Prosecution and Litigation (Group 'A') Service (First Amendment) Rules, 2021
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Punjab Water Resources Department Junior Draftsmen and Surveyors (Group C) Service Rules, 2021
Punjab Goods and Services Tax (Seventh Amendment) Rules, 2021
Punjab Transparency and Accountability in Delivery of Public Service Rules, 2021

Policy Documents [2]

Policy Documents [Grant of State Government Remission Policy, 2021 (Punjab)]
Policy Documents [News Web Channel (1st Amendment), Policy, 2021 (Punjab)]

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